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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.03.2019

PRESENT:1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate	State Bank of India	Shri Deepak

ADVOCATE FOR PETITIONER/s:


B. Parameshwara Udpa
INSOLVENCY PROFESSIONAL

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Parameshwara Udpa, learned Insolvency Professional.

Post the case on **05.04.2019**.


Member (T)

Krishna

verified


Court Officer


Member (J)